

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-530

CP No.-142/271/272/ND/2022

IN THE MATTER OF:

Erich Utsch AG

.....Applicant

Vs.

Saya Utsch Technologies Pvt. Ltd.

.....Respondent

SECTION

U/s 271-272

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Ankit Jain, Adv.

For the Respondent :

For the RD : Mr. Aakash Sharma, Adv.

For the IRP : Mr. Rajiv Bhatnagar, IRP with Ms. Pratiksha Bansal,
Ms. Himanshi Mehta, Advs.

ORDER

Due to paucity of time, the matter is listed on **28.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**